

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A. No. 1 in Civil Appeal.No.3079/2000

JAWAHAR LAL SAZAWAL & ORS

Appellant (s)

VERSUS

STATE OF J & K & ORS

Respondent (s)

(for early hearing) (With Office Report)

Date : 06/08/2001 This Petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE R.C. LAHOTI
HON'BLE MR. JUSTICE K.G. BALAKRISHNAN

For Appellant/(s) Mr. A.K. Raina, Adv.
Applicant Mr. Syed Ali Ahmad, Adv.
 Mr. Syed Tanweer Ahmad, Adv.
 Mr. R.D. Upadhyay, Adv.

For Respondent (s) Mr. Anis Suhrawardy, Adv.
 Mr. Ashok Mathur, Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

No orders.

.SP1
.....L.....T.....J

(Ajay Kr. Jain)
Court Master

(S. Malkani)
Court Master